

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-52(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President



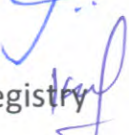
SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Dart Global Logistics Pvt. Ltd.
Vs
Radikal Foods Ltd. & Anr.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruancy Code 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.)	Kapil Koushik	Adv	For Applicant	
2.	GAURAV NAIR	Adv	FOR R2	
3.	Varsha Bomerjee	Adv	ORDER - FOR R1	
4.	Milon Singh Negi	Adv		
5.	Kunal Gadhwanji	Adv.		

Learned counsel for the petitioner states that on his request the registry has posted the matter for hearing before the Bench on 18.04.2017. The counter has been filed on 21.04.2017 with a copy to the petitioner.

On the request made by the petitioner, we adjourned the matter to 26.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017
Vineet